

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT - II)

Item No. 219
191/73(4)/ND/2018
CA-374/2021

IN THE MATTER OF:
Binod Kumar

... **Applicant/Petitioner**

Versus

M/s. Peers Allied Corporation Ltd. & Ors.

...

Respondent

Under Section: 73(4)

Order delivered on 17.11.2022

CORAM:

SHRI. BACHU VENKAT BALARAM DAS,
HON'BLE MEMBER (J)

SHRI. L.N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

For the Applicant : Mr. Binod Kumar, Adv.

For the Respondent :

ORDER

Due to paucity of time, the matter is re-notified to 22.12.2022.



(COURT OFFICER)